

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:270

ANSWERED ON:11.12.2006

CONSERVATION OF MANGROVES

Ajaya Kumar Shri S.;Prabhu Shri Suresh Prabhakar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the area of mangrove forests in the country, State-wise and location-wise;
- (b) whether the Government extends any protection to mangrove forests;
- (c) if so, the details thereof;
- (d) whether project proposals for conservation of mangroves received from various States are pending approval; and
- (e) if so, the time by which they are likely to be sanctioned?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI A.RAJA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION No. 270 DUE FOR REPLY ON 11.12.2006 REGARDING "CONSERVATION OF MANGROVES" BY SHRI S. AJAYA KUMAR & SHRI SURESH PRABHAKAR PRABHU.

(a) The Forest Survey of India carries out mangrove cover assessment as part of forest cover assessment once every two years by interpretation of satellite imagery. The results are published in 'State of Forest Report'. According to the State of Forest Report of 2003, the total area of the Indian mangroves is about 4,461 km<sup>2</sup>. The state-wise & location-wise break-up of mangroves areas is as follows:

(Area in km<sup>2</sup>)

Sl. No. State/UT and District Total

1. Andhra Pradesh	
East Godavari	188
Guntur	47
Krishna	93
Prakasham	1
Total	329
2. Goa	
North Goa	7
South Goa	3
Total	10
3. Gujarat	
Ahamdabad	2
Bharuch	33
Bhavnagar	16
Jam Nagar	141
Kuchchh	749
Navsari	1
Porbandar	1
Rajkot	2
Surat	13
Valsad	2
Total	960
4. Karnataka	
Kannad Uttar	2
Udipi	1
Total	3
5. Kerala	
Ernakulam	1
Cannanore	7
Total	8

6. Maharashtra  
Mumbai City 1  
Mumbai Suburb 31  
Raigarh 38  
Ratnagire 14  
Sindhudurg 2  
Thane 30  
Total 116

7 Orissa  
Baleshwar 4  
Bhadrak 20  
Jagatsinghpur 3  
Kendrapara 180  
Total 207

8. Tamil Nadu  
Chidambaranar 2  
Caddalore 7  
Nagapattinam 17  
Ramanathapuram 1  
Thanjavur 8  
Total 35

9. West Bengal  
Midinipur 9  
24 Pargana North 28  
24 Pargana South 2083  
Total 2120

10. Andaman & Nicobar Islands  
Andaman 644  
Nicobar 27  
Total 671

11. Daman & Diu  
Diu 1  
Total 1

12. Pondicherry  
Yanam 1  
Total 1

Grand Total 4461

(b) & (c) Yes, Sir. The mangroves are protected through a range of regulatory measures such as Environment Protection Act (1986), the Coastal Regulation Zone Notification (1991) issued under the said Act, the Indian Forest Act (1927) and the Forest (Conservation) Act, 1980. The protection of mangroves is also ensured through the monitoring of compliance of conditions imposed while according Environmental Clearance by Regional Offices of the Ministry and State Pollution Control Boards (SPCBs) and through the enforcement of emission and effluent standards by industries and other entities by the SPCBs.

(d) & (e) Of the 22 proposals received from various coastal State Governments/Union Territories during the current financial year, 15 proposals have been sanctioned and released assistance. It is not possible to indicate specific time frame within which the remaining proposals will be approved as it is contingent upon the proposals' adherence to prescribed norms and availability of budgetary resources.